National Company Law Tribunal Allahabad Bench

CP NO. 23/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Abhishek Jhunjhunwala Vs. MIS U.P section of the companies act: 433/435 of the companies Act of 1956

SI. NO.

Name

Designation

Representation

Signature

1.

2.

CP No. 23/2016

The present case is received as a transferred case from the Hon'ble Allahabad High Court.

The Registry is directed to make scrutiny of the same in respect of all papers and proceedings are properly received from the Registry of the Hon'ble Allahabad High Court.

A fresh notice further be issued to both the parties.

The matter be listed on 8th March 2018.

Date: 2/02/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)